

12.03 hrs.

PONDICHERRY (ADMINISTRATION)
BILL*

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): Sir, on behalf of Shri Jawaharlal Nehru, I beg to move for leave to introduce a Bill to provide for the administration of Pondicherry and for matter connected therewith.

Mr Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the administration of Pondicherry and for matter connected therewith."

The motion was adopted.

Shrimati Lakshmi Menon: Sir, I introduce† the Bill.

12.03 hrs.

STATEMENT REGARDING PONDICHERRY (ADMINISTRATION) ORDINANCE

Shrimati Lakshmi Menon: Sir, I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Pondicherry (Administration) Ordinance, 1962 (No. 8 of 1962) as required under Rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

[Placed in Library. See No. LT-557/62].

12.03 hrs.

STATE-ASSOCIATED BANKS (MISCELLANEOUS PROVISIONS) BILL*

The Minister of Finance (Shri Morarji Desai): Sir, I beg to move for

leave to introduce a Bill further to amend the State Bank of India Act, 1955, the State Bank of India (Subsidiary Banks) Act, 1959, and the Bankers' Books Evidence Act, 1891, and to provide for the winding up of certain minor State-associated banks and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the State Bank of India Act, 1955, the State Bank of India (Subsidiary Banks) Act, 1959, and the Bankers' Books Evidence Act, 1891, and to provide for the winding up of certain minor State-associated banks and for matters connected therewith."

The motion was adopted.

Shri Morarji Desai: Sir, I introduce the Bill

12.04 hrs.

ALL-INDIA SERVICES (AMENDMENT) BILL*

The Minister of Home Affairs (Shri Lal Bahadur Shastri): Sir, I beg to move for leave to introduce a Bill further to amend the All-India Services Act, 1951.

Mr Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the All-India Services Act, 1951."

The motion was adopted.

Shri Lal Bahadur Shastri: Sir, I introduce the Bill.

*Published in the Gazette of India Extraordinary Part II Section 2, dated 19-11-62.

†Introduced with the recommendation of the President.